

RAJYA SABHA

Monday, the 28th July, 1969/the
6th Shravana 1891 (Saka)

The House met at eleven of the clock,
THE DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

OVER-BRIDGE AT HISSAR

*151. SHRI KRISHAN KANT :†
SHRI ARJUN ARORA :

Will the Minister of RAILWAYS be
pleased to state :

(a) whether Government have received any representation from the Government of Haryana for the construction of an over-bridge at Hissar; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI PARIMAL GHOSH) : (a) Yes,
Madam.

(b) The scheme for the construction of road over-bridge in replacement of existing level crossing on National Highway No. 10 on Delhi-Hissar-Sirsa Road is being finalised by the State Government in consultation with the Ministry of Transport and Shipping. As soon as the scheme is finally sponsored by the State Government indicating the relevant priority and a location of funds, the railway will take further follow-up action.

SHRI KRISHAN KANT : May I know from the Minister whether the Railways have received a number of complaints during the last five years saying that out of twelve hours, the level-crossing remains closed for nearly seven to eight hours? Because the difficulty is there, till the scheme is finalised and till the over-bridge comes up, at least this should be looked into and solved.

SHRI PARIMAL GHOSH : This proposal is being taken up by the State Government with the Ministry of Transport and Shipping and we gather that the matter is now in the finalisation stage. As soon as the State Government sponsors it, the Railways will take up the work immediately.

†The question was actually asked on the floor of the House by Shri Krishan Kant.

SHRI ARJUN ARORA : May I know if the Government realises that the curses of the people who have to wait for long hours, because the level-crossing is closed, are directed against the Railways and not on the State Government? People think that the Railways keep the level-crossing closed for such a long time. Is it not a fact that the primary responsibility is that of the Railways and not that of the State Government and, if that is so, why do not the Railways take the initiative in the matter?

SHRI PARIMAL GHOSH : Madam, the primary responsibility in this is not exactly that of the Railways. It is partly that of the Railways and mainly that of the State Government. When the railway line was laid these roads were not, as a matter of fact, there. These are all after-developments since the traffic developed. That is why we have already made a provision for any eventuality like that. Immediately the scheme is sponsored by the State Government, the Railways will go to the extent of even sharing fifty per cent of the cost.

SHRI KRISHAN KANT : I wanted to know from the hon. Minister whether any complaints have been received during the last five years saying that the level-crossing remains closed for nearly seven or eight hours per day. Because of shunting and all that it remains closed. Will the Government assure us that they will look into the complaint and see that the level-crossing remains open for the maximum period and that it is closed only for the minimum period required?

SHRI PARIMAL GHOSH : That matter will certainly be looked into.

CONCENTRATION OF ECONOMIC POWER

152. SHRI CHITTA BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the observations made at page 14 of the Fourth Five Year Plan document (Draft) to the effect that "The largest Corporate Groups are the most advantageously placed to seek and obtain foreign collaboration and to expand or to initiate a number of large and new activities";